

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.S.P. No. 996/(MAH)/2017

CORAM: Present: SHRI M.K. SHRAWAT  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.12.2017

NAME OF THE PARTIES: Ajanta Pharma Limited.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	<i>Manu</i>	<i>John</i>	<i>Signature</i>

ORDER

CSP 995/230-232/NCLT/MB/MAH/2017  
CSP 996/230-232/NCLT/MB/MAH/2017

Owing to paucity of time, list this matter on 1.1.2018.

**Sd/-**

V. NALLASENAPATHY  
Member(Technical)

**Sd/-**

M. K. SHRAWAT  
Member (Judicial)